

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 533/MP/2026

Subject : Petition under Section 79(1)(c) of the Electricity Act, 2003 read with Regulation 13(2)(h) of the CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020 (as amended) seeking suitable directions and orders pursuant to findings in the Report dated 22.04.2026 of the Committee constituted vide Office Order dated 30.07.2025 read with Addendum dated 14.01.2026 extending the Scheduled Commercial Operation Date of the commissioned capacity of the Petitioners' 399.8 MW Hybrid Project in Koppal, Karnataka thereby maintaining eligibility for waiver from payment of full ISTS charges.

Petitioner : Serentica Renewables India 1 Private Limited (SRI1PL) and Anr.

Respondent : Central Transmission Utility of India Limited (CTUIL)

Date of Hearing : **6.10.2026**

Coram : Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Vishrov Mukerjee, Advocate, SRI1PL

Record of Proceedings

The learned counsel for the Petitioners submitted that the present Petition has been filed seeking suitable directions and orders pursuant to findings in the Report dated 22.04.2026 issued by the Committee constituted under the Sharing Regulations, 2020 read with Office Orders dated 30.07.2025 & 14.01.2026, wherein the Committee has recommended the extension of the Scheduled Commercial Operation Date of the commissioned capacity (395.4 MW) of the Petitioners' 399.8 MW Hybrid Project for maintaining the eligibility for 100% waiver from the payment of ISTS charges.

2. After hearing the learned counsel for the Petitioners, the Commission directed as under:

(a) Admit and issue notice to the Respondent.

(b) The Respondent to file its reply, if any, within three weeks with a copy to the Petitioner, who may file its rejoinder, within a week thereafter.

3. The Petition will be listed for hearing on **19.11.2026**.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)

